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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 12354/2023**

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

..... Petitioner

Through: Mr. Krishna Chandra Dubey,
Advocate.

versus

RUPESH KUMAR JHA & ORS.

..... Respondents

Through: Mr. D. S. Mahendru, Advocate
(*through video conferencing*).

CORAM:

HON'BLE MS. JUSTICE REKHA PALLI

HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

ORDER

16.01.2024

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CM APPL. 2784/2024

1. This is an application filed by the respondent no. 8 to 56 with a prayer that the right of the petitioner to file documents and the other connected writ petitions in terms of order dated 20.09.2023 be closed.
2. Issue notice. Learned counsel for the petitioner accepts notice and submits that the documents and the other connected writ petitions will be filed within one week from today. The said statement is taken on record
3. In the light of the aforesaid, the application stands disposed of by making it clear that in case the petitioner does not comply with the last order before the next date of hearing, i.e., 13.02.2024, this Court



will have no other option except to dismiss the writ petition for non prosecution.

REKHA PALLI, J

RAJNISH BHATNAGAR, J

JANUARY 16, 2024

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